

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

CP No. 136/Chd/Hry/2020

IN THE MATTER OF:

Pallav Pandey

...

Petitioner

Versus

OKU Tech Private Limited

...

Respondent

Under Section: 241(1), 242(4), 244(1), 425, CA 2013

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer